ernmeint of India from any State Goverinment.

## परिवार नियोजन के क्षेत्र में ख्रव्यापकों की भूभिका

2 96. श्री राजनारायण: वया स्वास्थ्य तथा प रिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या विश्वविद्यालय अनुदान भायोग, नई दिल्ली ने परिवार नियोजन के क्षेत्र में भ्रध्यापकों की भूमिका के संबंध में विचार के लिये एक नौ-सदस्यीय निकाय की स्थापना की है : भ्रौर
- (ख) यदि हां, तो इस निकाय का उद्देश्य, गठन और कार्यपरिधि क्या है ?

# 1 [ROLE OF TEACHERS IN THTE FIELD OF FAMILY PLANNING

296. SHRI RAJNARAIN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether the University Grants Commission, New Delhi have set up a nine-Member panel to consider the role of teachers in the field of family planning; and
- (b) if so, what is the object, constitution and terms of reference of this panel?]

### स्वास्थ्य तथा परिवार नियोजन मंत्री (डा॰ एस॰ चन्द्रशेखर): (क) जी हां।

(ख) फिर भी इस निकाय के गठन तथा इसके सम्बन्धित निर्देश पदों को अभी अंतिम रूप नहीं दिया गया है। इसका उद्देश्य परिवार नियोजन के क्षेत्र में अध्यापकों की भूमिका पर विचार करना है।

t[THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): (a) Yes.

- '(b) The composition of the panel and its terms 0' reference have not, however, been finalised. The object
  - t[] English translation.

is to consider the role of teacher<sub>8</sub> la the field of Family Planning.]

#### BIHAR'S REQUEST FOR A MORATORIUM ON CENTRAL LOANS

297. SHRI A. D. MANI Will th\* Minister of FINANCE be pleasad to state:

- (a) whether the Government of Bihar have appealed to the Central Government to permit a moratorium on the payment of interest on Central loans amounting to Rs. 40 crores *P&* year on the ground that Bihar is suffering from a famine; and
- (b) if so, what has been the reaction of Government to this appeal?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) The Government of Bihar recently sought postponement of the payment of dues in respect of Central loans and they have been advised that they should adhere to the prescribed terms.

#### REPATRIATION OF PROFITS BY FORMCX COLLABORATORS

298. SHRI A. D. MANI: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government have a proposal under consideration regarding trie restriction on repatriation of profits by foreign collaborators;
- (b) whether it is also a fact that a recent Canadian economic delegation to India has suggested the repatriation of capital along with the repatriation of profits; and
- (c) if so, what is Government's reaction to this suggestion?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) It has been the consistent policy of Government to allow the remittance of profits, dividends etc. earned by foreign invtestorS on their investments in India after payment \*f